


THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

Dated, Shillong the 27th April, 2026

No. HCM.II/168/Pt. I/2014/Estt/10: This is to inform all applicants for designation as Senior Advocate in the High Court of Meghalaya that the following additional information may kindly be furnished to the Secretariat of the Committee for Designation of Senior Advocates, on or before **18th May, 2026**.

Sl. No		
1	Whether any FIR has ever been lodged against the applicant, if so, detailed current status thereof may be indicated. (Information may be furnished in the form of undertaking)	Yes/No
2	Whether the applicant is a party to any criminal case, if so, detailed current status thereof may be indicated. (Information may be furnished in the form of undertaking)	Yes/No
3	Whether any proceedings were initiated or are pending against the applicant before Bar Council of India or any State Bar Council, if so, detailed current status thereof may be indicated. (Information may be furnished in the form of undertaking)	Yes/No
4	Whether the applicant is a member of the High Court Bar Association or any other Bar Association.	
5	Courts/Tribunals where the applicant is practicing.	
6	Nature of Practice- e.g Civil, Criminal, Constitutional, Taxation, Labour, Company, Service, etc.	
7	Field of Law-domain expertise (such as , Constitutional Law, Inter-State Water Disputes, Criminal Law, Family Law, Human Rights, Public Interest Litigation, International Law, Law relating to women) in which the applicant has specialization/ expertise.	
8	General State of Health.	


SECRETARY
COMMITTEE FOR DESIGNATION
OF SENIOR ADVOCATES

Copy to:-

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for her Ladyship's kind information.
2. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B.Bhattacharjee, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S. to Advocate General, Meghalaya, Shillong for kind information.
6. The P.A to Registrar General, High Court of Meghalaya, Shillong, for kind information.
7. Shri. T.T.Diengdoh, Senior Advocate, High Court of Meghalaya for kind information.
8. The President/Secretary, Meghalaya High Court Bar Association.
9. The President/ Secretary, Shillong/ Tura/ Jowai/ Williamnagar/ Nongpoh /Nongstoin/ Ampati/ Khliehriat/Mawkyrwat /Resubelpara /Baghmara , Bar Association.
- ✓ 10. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
11. Notice Board.
12. Office file.



SECRETARY
COMMITTEE FOR DESIGNATION
OF SENIOR ADVOCATES

1261
27/4/26